

DIVISION BENCH  
COURT - II

O-233

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/12(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03<sup>RD</sup> MAY 2024**

IN THE MATTER OF	SUNIL KUMAR SANWARIA VS M/S KANHAIYA AUTOCORP PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4) SEC. 244(1)

**Appearance (via video conferencing/physically)**

Mr. Manju Agarwal, Adv. ] For the Petitioners

Ms. Rishi Agarwal, Adv. ]

Ms. Anju Manot, Adv. ]

Mr. Shaunak Mitra, Adv. ] For the Respondent No.1, Respondent No.4 & 8

Mr. Dripto Majumdar, Adv. ]

Mr. Gopal Khetan, PCA ]

Ms. Swapna Choubey, Adv. ] For the Respondent No.5 and 6

**ORDER**

1. Ld. Counsel for the parties present.
2. List the matter on **09.07.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**